

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 332 of 2013**

**Dated : 22<sup>nd</sup> July, 2015**

**In the matter of:**

**M/s. Lanco Kondapalli Power Ltd.**

**.... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory & Ors.**

**....Respondent(s)**

Counsel for the Appellant (s) : Ms. Esha Shekhar

Counsel for the Respondent (s) : Mr. Anand K. Ganesan

**ORDER**

Bench is not assembled today.

Matter is posted for **26<sup>th</sup> August, 2015.**

**Court Master**

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